GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:1264 ANSWERED ON:26.11.2009 LAYING OF GAS PIPELINE BY GAIL Antony Shri Anto

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Gas Authority of India Ltd. (GAIL) and Kerala State Industrial Development Corporation (KSIDC) have entered into an agreement for laying pipeline for distribution of LPG in Kerala;
- (b) if so, the details thereof; and
- (c) the total expenditure incurred on this project and the benefits likely to be accrued therefrom?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): Gas Authority of India Ltd. (GAIL) and Kerala State Industrial Development Corporation (KSIDC) have not entered into any agreement for laying pipeline for distribution of LPG in Kerala. As such, the question of incurring any expenditure on the said project does not arise. However, an MoU has been signed between GAIL and KSIDC on September 14, 2009 for cooperation in developing usage of eco-friendly fuels, especially Natural Gas and development of natural gas and city gas distribution infrastructure in Kerala.